

ITEM NO.1

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9986/2024

GLAS TRUST COMPANY LLC

Appellant(s)

VERSUS

BYJU RAVEENDRAN & ORS.

Respondent(s)

(IA No. 175983/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 192044/2024 - INTERVENTION APPLICATION IA No.192152/2024 - INTERVENTION/IMPLEADMENT IA No. 187980/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No.185325/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 176578/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 210253/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 207399/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 193034/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 175981/2024 - STAY APPLICATION)

WITH

SLP(C) No. 21023/2024 (XVII)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 205877/2024 FOR impleading party ON IA 205878/2024 FOR INTERVENTION/IMPLEADMENT ON IA 205878/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 206158/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 214962/2024 IA No. 205877/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 205878/2024 - INTERVENTION/IMPLEADMENT IA No. 214962/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 206158/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 26-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

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Mr. Shreyash Sharma, Adv.  
Mr. Shivam Singhania, Adv.  
Ms. Neha Dhavalikar, Adv.  
Mr. Shubh Arora, Adv.  
Mr. Sahil Raveen, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Arguments have been concluded.
- 2 Judgment is reserved.
- 3 Until the judgment is pronounced, the Interim Resolution Professional shall maintain *status quo* and shall not hold any meeting of the Committee of Creditors.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**